

F.No. J-11017/18/2018-Judicial
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Judicial Section)

Shastri Bhawan, New Delhi
Dated 2nd August, 2018

ORDER

The President is pleased to **engage** following three Advocates at serial number 1 to 3 as Senior Central Government Standing Counsel and Senior Panel Counsel, as mentioned in the table below, for conducting Central Government litigation before the Central Administrative Tribunal, Circuit Bench at Nainital for a period of three years from the date of this order or until further orders whichever is earlier. The President is also pleased to **extend** the term of Shri Pramod Kumar Rai, Advocate, at serial number 4 in the table below, as Senior Panel Counsel for conducting Central Government litigation before the Central Administrative Tribunal, Circuit Bench at Nainital with effect from the date of expiry of his earlier term as per this Department's Order dated 26.06.2015 read with Order dated 02.06.2016 vide F. No. 36(1)/2015-Judl. i.e. **from 26.06.2018** for a period of three years or until further orders whichever is earlier:

Central Administrative Tribunal, Circuit Bench at Nainital (Uttarakhand)

Sl. No.	Name of Advocate (S/Shri)	Contact details	Enrollment No.
Senior Central Government Standing Counsel			
1.	Tekchand Agrawal	T. C. Agrawal, Daya Bhavan, Civil Lines, Pauri Garhwal, P.C. - 246001 Mob: 9456741741 Email: T.CAgarwal5@gmail.com	UP/7028/1994 UK/338/2009
Senior Panel Counsel			
2.	Rajeev Singh Bisht	'Maatri-Chhaya', Kamlason Compound, Melvil Road, Talli Tal, Nainital-263002 Mob: 9412086808 Tel. 05942-235268	UK/4894/2004
3.	Rajesh Sharma	House No. 11A, Forest Lodge, Compound, Talli Tal, Nainital, Uttarakhand-263002. Mob: 9412982712, 7895658644 Email: rajeshrasharma@rediffmail.com	UK/3134/2004
4.	Pramod Kumar Rai	194-A, Tilak Nagar, Allahpur, Allahabad. Mob: 9415368263 Email: raipramod61@gmail.com	UP/4622/1989

2. The engagement and professional fee of the aforesaid advocates will be governed by the terms and conditions contained in this Department's OM No. 26(1)/1999-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the website of this Department i.e. www.legalaffairs.gov.in under the tab 'Judicial Section' and in the link 'Circulars pertaining to litigations'.

3. Hindi version of this order will follow.


(S. R. Mishra)
Additional Secretary

Copy for information to:-

1. PS to ML&J/PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. Shri Rakesh Thapalial, Asstt. SGI, High Court of Uttarakhand at Nainital.
3. The Registrar, CAT, Circuit Bench at Nainital.
4. The Cash (LA) Section for the payment of retainership fee to the Sr. CGSC at serial number 1 in the table above with effect from the date of this order.
5. The Pay & Accounts Office, Department of Legal Affairs, New Delhi.
6. All the four Counsel as above.
7. To be uploaded on the website of this Department i.e. www.legalaffairs.gov.in under the tab 'Judicial Section' in the link 'List of empanelled Counsel' for the information of all concerned.
8. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
9. Guard File/Judicial Section with 5 spare copies.


for Section Officer (Judicial)
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